

NSIC had been referred to the Planning Commission who have advised that as there were a number of similar proposals and to avoid duplication it would be desirable if a view on the various proposals is taken in a meeting to be convened by the Department of Electronics.

**Proposal to reduce imports of drugs**

8118. SHRI HARIHAR SOREN : Will the Minister of INDUSTRY be pleased to state :

- (a) the names of the countries where from Government are importing drugs;
- (b) the total worth of drugs imported from different countries during the last three years; and
- (c) whether Government have any proposal to reduce the import and increase the domestic production of drugs ?

THE MINISTER OF STATE IN THE DEPARTMENT OF CHEMICALS AND PETRO-CHEMICALS (SHRI R. K. JAI-CHANDRA SINGH) : (a) Government does not generally import drugs. The imports are mostly effected by the pharmaceutical industry from a large number of countries including Japan, China, Hungary, Italy, Spain, France, Holland, West Germany, U.K.

(b) The total worth of bulk drugs and formulations imported during 1982-83, 1983-84 and 1984-85 was as under :

1982-83	... ..	Rs. 120.96 crores
1983-84	... ..	Rs. 126.48 crores
1984-85	... ..	Rs. 188.57 crores

(c) Yes, Sir.

**Central assistance for installation of biogas plants in Orissa**

8120. SHRIMATI JAYANTI PAT-NAIK : Will the Minister of ENERGY be pleased to state the central assistance given to Orissa for the installation of bio-gas plants so far ?

THE MINISTER OF ENERGY (SHRI VASANT SATHE) : A total sum

of Rs. 247.61 lakhs has been released to the State Government of Orissa during the period 1981-82 to 1985-86 under the National Project for Biogas Development. Another sum of Rs. 13.20 lakhs was released to Orissa from 1982-83 to 1984-85 for Community/Institutional Biogas plants.

**Supply of water to NTPC from Hasdeo Bango Dam**

8121. SHRI MAHENDRA SINGH : Will the Minister of ENERGY be pleased to state :

- (a) whether there is any commitment for supply of water to National Thermal Power Corporation from Hasdeo Bango Dam;
- (b) whether Madhya Pradesh State is in a position to complete the dam for supply of water as committed;
- (c) the efforts Madhya Pradesh Government have made to complete the dam for water supply to National Thermal Power Corporation and other thermal projects; and
- (d) whether the delay is due to shortage of funds and if so, what steps have been taken to meet the shortage of funds ?

THE MINISTER OF ENERGY (SHRI VASANT SATHE) : (a) The Government of Madhya Pradesh had confirmed in 1977 and in 1981, that water requirements of the Korba Super Thermal Power Station (STPS) of the National Thermal Power Corporation (NTPC) would be met by suitably regulating the discharge from the Bango Dam.

(b) to (d) The progress of construction of the Bango Dam is reported to be slow on account of shortage of funds. The Government of Madhya Pradesh had allocated Rs. 13 crores for this purpose in 1985-86 and have indicated that, should adequate funds become available during 1986-87, it would be possible to bring the Dam to 325 metres by June 1987 to meet the water requirement of the Korba STPS. Contracts for constructing Earth and Masonary dams have been finalised and work is in progress on all the blocks. The

State Government have been advised to ensure provision of adequate funds for construction of the Dam.

**Setting up of public sector units in Andhra Pradesh**

8122. SHRI C. SAMBU : Will the Minister of INDUSTRY be pleased to state :

- (a) the total-number of Central public sector units in the country;
- (b) the number of such units located in Andhra Pradesh;
- (c) whether any proposal to set up more such public units in Andhra Pradesh is under consideration of the Union Government; and
- (d) if so, the details of the proposal ?

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT (SHRI M. ARUNACHALAM) : (a) and (b) There were 217 Central Public Enterprises as on 31.3.1985 excluding Insurance Companies, Banking and Financial Institutions. 12 of these enterprises are situated in Andhra Pradesh having their registeree offices there.

(c) and (d) The decision regarding location of Central public sector enterprises are taken by the Government on broad techno-economic considerations and it cannot be pre-determined on a state-wise basis.

**Allocation of funds to small scale industry for production of synthetic fibres**

8123. SHRI R. M. BHOYE : Will the Minister of INDUSTRY be pleased to state :

(a) whether there is any proposal under the consideration of Government to allocate funds to Small Scale Industry for the production of synthetic fibre under the liberalised licensing policy; and

(b) if so, the details thereof ?

THE MINISTER OF STATE IN THE DEPARTMENT OF CHEMICALS AND PETROCHEMICALS (SHRI R. K. JAI-CHANDRA SINGH) : (a) No, Sir.

(b) Does not arise.

**Bottlenecks in Bakery technology and products**

8124. SHRI NARSING SURYAWANSI : Will the Minister of INDUSTRY be pleased to state the action taken by the Union Government to remove the bottlenecks in Bakery Technology and Products viz. difficulties in procuring raw materials of the required quality, non-availability of standard machinery, inadequate training facilities and the high cost of material etc. ?

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT (SHRI M. ARUNACHALAM) : There is no shortage of raw materials and the main raw materials such as maida, yeast, shortenings etc, are made available at reasonable prices. There are about 50 small and medium scale units engaged in the manufacture of different types of bakery equipments in the country. There are enough technical institutions to train young men and women in bakery technology.

There cannot, therefore, be said to exist any major bottlenecks which impede the growth of bakery industries.

**Production and shortage of quinine**

8125. SHRIMATI USHA VERMA : Will the Minister of INDUSTRY be pleased to state :

(a) whether it is a fact that quinine salts are not available in the country;

(b) if so, the reasons therefor;

(c) the total production of quinine and its salts during the last three years, year-wise;

(d) whether there is any formulation based on quinine and its salts being marketed in the country; and